

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/(IB)/2017
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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| 1. | B. Sarath bahu
Advocate for RoC,
Chennai | Authorized Representative
for RoC, Chennai | B. Sarath |
| 2. | Preetni S. Arasu
for Rajagopal & Raghunathan
Advocates | Counsel for Petr | Preet |

ORDER

Counsel for Applicant present. Counsel for RoC also present. Counsel for the Applicant prayed for time to make submissions. At request, time is enlarged. Put up on 08.12.2017 at 10.30 A.M.


MEMBER (JUDICIAL)

ghk